

DALAI LAMA'S STAY IN INDIA

*25. **SHRI V. K. DHAGE:** Will the PRIME MINISTER be pleased to state where the Dalai Lama will stay in India?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Arrangements for the stay of Dalai Lama and party are being made in Mussoorie.

SHRI V. K. DHAGE: May I know what privileges and facilities are afforded to the Dalai Lama and his party, and for the Dalai Lama particularly?

SHRI JAWAHARLAL NEHRU: I do not know what the hon. Member means by 'privileges'. Facilities are facilities. Arrangements have been made for his comfortable stay having regard to security, etc.

SHRI ROHIT M. DAVE: May I know if the attention of the Government of India is drawn to the fact that in the statement issued on behalf of the Dalai Lama from Tezpur, concern has been shown for ensuring perpetual security of the sacred religion and freedom of his country, and if so, will the Dalai Lama be given reasonable facilities to carry on his legitimate activities in pursuance of this concern?

SHRI JAWAHARLAL NEHRU: If the hon. Member means if he will be given freedom to carry on legitimate religious activities, certainly. If he refers to political activities, political activities are not carried on from one country with regard to another.

DR. H. N. KUNZRU: Is it a fact that in England which has freely granted asylum to political refugees, the refugees have been allowed to carry on normal political propaganda in favour of their views? Only they have not been allowed to collect arms or to make warlike preparations against the country to which they belong.

SHRI JAWAHARLAL NEHRU:

It is rather difficult to draw a line. Certainly to some extent it is permitted and to some extent it may not be permitted. It is difficult for me to lay down hard and fast rules.

DR. H. N. KUNZRU: Does the Government of India ask these people to refrain from collecting arms for being sent to Tibet or doing any other thing which will amount to a warlike act against China, or even prevent the Tibetan refugees from giving expression to their views with regard to the future of Tibet or stating matters of fact when they feel that it is necessary to do so to clear up the position in Tibet?

SHRI JAWAHARLAL NEHRU: The hon. Member might have noticed that we have given a fairly large measure of freedom of expression of views to the people and the Dalai Lama himself has made a statement as he felt like making it. We have not come in the way of his statement. As for what we expect people to do, that depends on many things. It is not a question of the Dalai Lama, but all manner of other folk coming in. The Dalai Lama is a responsible man and no doubt is acting in a responsible way. But there are so many others. We do not quite know how they might function and not function. It is an ordinary right in every country including England to limit the functioning of foreigners who create difficulties with other countries. There is no rule of law about it. The rule of law is that the country—the host country—has the right to limit it. To what extent it does so and in what manner, is always a matter of circumstances and the situation.

DR. A. N. BOSE: Is it proposed to extend diplomatic immunities and extra-territorial rights to the Dalai Lama and his party?

SHRI JAWAHARLAL NEHRU: I do not understand his question. There is no such thing as 'extra-territorial rights'.

SHRI SANTOSH KUMAR BASU: Should not the main consideration in these matters be the external and internal security of our own country?

MR. CHAIRMAN: That is accepted. What he says is, the main consideration in these matters should be our security—external and internal. That is accepted on all hands.

PAKISTANI TROOPS FIRING ON KASHMIR BORDER

***26. SHRI V. K. DHAGE:** Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that the Pakistani troops violated the cease-fire agreement and opened fire on Indian border pickets in the forward areas of Kashmir valley on or about March 25 and 26, 1959; and

(b) if so, what steps Government have taken in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir. On March 25 and 26, 1959, our posts in the Tithwal and Akhnoor areas were fired at from Pakistan side of the cease-fire line.

In addition, on March 25, 1959 a party of U.N. military observers, who were proceeding to the cease-fire line from our side for a joint investigation in the Tithwal area, was forced to take cover when fire came from the Pakistan side of the cease-fire line. The party of U.N. military observers had been displaying in full view the U.N. white flag.

(b) The violations were reported to the U. N. Chief Military Observer who had given an award of violation against Pakistan in the two incidents which took place on March 25, 1959, both on the testimony of U.N. military observers. His report on the incident of March 26 is awaited.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

DEMONSTRATION OF DISPLACED PERSONS IN FRONT OF JAMNAGAR HOUSE

***10. MOULANA M. FARUQI:** Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether a number of displaced persons staged a demonstration on March 31, 1959 in front of Jamnagar House, where the Offices of the Ministry of Rehabilitation are situated; and

(b) if so, what were their demands?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS: (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Their main demands were:

(i) sale of Government built and evacuee properties by auction or tender should be suspended forthwith;

(ii) price of properties should be recovered in 30 annual equated instalments without interest;

(iii) rent paid so far should be adjusted against the price of properties;

(iv) valuation of properties should be revised.

U.S. STUDY TEAM'S FINDING TO SET UP A SYNTHETIC RUBBER PLANT

***11. MOULANA M. FARUQI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a United States Study Team visited India in December last to examine the possibilities of establishing a general purposes synthetic rubber plant; and

(b) if so, what were the findings of the team?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes Sir:

(b) The report of the team has not yet been received.